

संयुक्त और नागर बिमानन मन्त्री (डा० कर्णालिह) : (क) जी, नहीं।

(ख) और (ग). जी, नहीं, यह क्षेत्र 'अंतरंग रेखा' (उत्तर लाइन) के अन्तर्गत आता है।

(घ) प्रश्न नहीं उठता।

Defaulting Companies in Tamil Nadu

732. SHRI B. NARAYANAN : Will the Minister of COMPANY AFFAIRS (KAMPANI KARYA MANTRI) be pleased to state :

(a) the number of applications received in Tamilnadu under section 555 of the Companies Act, upto 31st March, 1970 for unpaid dividends and undistributed assets to be paid into the companies liquidation Account ;

(b) the details of the defaulting companies, and

(c) the number of pending applications as on 31st March, 1970 ?

THE MINISTER OF COMPANY AFFAIRS (KAMPANI KARYA MANTRI) (SHRI RAGHUNATHA REDDY : (a) to (c). The required information is being collected and the same will be placed on the Table of the Lok Sabha as early as possible.

Repatriation of Profits by Private Foreign Companies

733. SHRI B. NARAYANAN : Will the Minister of FINANCE (VITTA MANTRI) be pleased to state :

(a) the total amount of profit repatriated during the year 1969-70 or 1968-69 by the 561 foreign companies as defined in Section 591 of the Companies Act ; and

(b) the number of Indian personnel in these foreign companies with their

status in the organisation ?

THE MINISTER OF FINANCE (VITTA MANTRAI YA MEN RAJYA MANTRI) (SHRI K. R. GANESHI) : (a) The profits repatriated by foreign companies as defined in Section 591 of the Companies Act 1956 during 1968-69 and 1969-70 were as follows :

	(Rs. Lakhs)	
	1968-69	1969-70
Current profits	775	873
Accumulated profits	530	400
Total :	<u>1,305</u>	<u>1,273</u>

(b) The information is not readily available as it is not required to be filed with any Government agency under any statutory provisions. An extensive survey will be necessary to collect this information and it is considered that the time and labour involved in making such a survey will not be commensurate with the use that could be made of such information.

House Building Loans sanctioned by Life Insurance Corporation

734. SHRI N. K. SANGHI : Will the Minister of FINANCE (VITTA MANTRI) be pleased to state :

(a) the number of house-building loans and the total amount thereof sanctioned by Life Insurance Corporation of India and the amount disbursed to the loanees so far ;

(b) the total amount of final instalments yet to be paid to the loanees even after completing all the formalities including submission of completion certificates, as on 31st March, 1971 ; and

(c) the reasons for not effecting the the payments of final instalments and the number of such cases ?